

18-3-99

OA No. 636/92

Hon'ble Mr. D. C. Verma, J.M.

Hon'ble Mr. A. K. Misra, A.M.

For applicant Sri Surendran P.

For respondent Dr. D. Chandra has been
granted general adjournment.

List for hearing on 31-5-99.

A.M.

J.M.

31-05-99,

Due to special D.B. the case
is adjourned to 06.10.99.

4
B.O.C

06-10-99

Hon'ble Mr D.C. Verma - J.M.

Hon'ble Mr A K Misra - A.M.

None for the applicant.

Dr. D. Chandra for respondent

List for hearing on 11-01-2000

A.M.

J.M.

11.01.2000.

No sitting of D.B. case is adjn
to 19.02.2000 for hearing

17/2/2000

Hon. Mr. D.C. Verma J.M.

Hon. Mr. A.K. Misra A.M.

4

B.O.C

Sri Surendran P. for applicant. Dr. D.

Chandra in on leave.

The learned counsel for the applicant

Sri Surendran P. stated at the Bar that he
does not intend to bring any more points

off
proposed
referred 9/3/99
A.M.